

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

**IA (IBC) 643, 706, 707, 788/2022 & IA (IBC) 1349/2022 in 643/2022 in CP
(IB) No. 325/7/HDB/2020**
U/s 7 of IBC, 2016

IN THE MATTER OF:
LIC Housing Finance Ltd

...Financial Creditor

Vs

M/s. Butta Infrastructure Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1349/2022 in 643/2022

Ld. Counsel Shri. Y Suryanarayana for the Applicant and Ld. Counsel Ms. Sarvani Desiraju for the Respondent present.

Counter of sole Respondent filed and copy served. Peruse the Affidavit and Counter, in the interest of the justice we allow this Application and grant leave to the Applicant to file the same. However, giving liberty to the Respondent to comment on these documents appropriately at the time of hearing.

List all the pending applications on 20.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)